

(d) Steps being taken to promote export of marine products include promotion of prawn farming for augmenting production of cultured prawns, encouragement of production of value-added items like IQF (Individually Quick Frozen Shrimps), setting up of prawn hatcheries and measures for exploitation of deep sea fishery resources.

[Translation]

Setting up of defence production factories in backward areas

*539. SHRI DILEEP SINGH BHURIA :
Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to set up new factories for defence production in protected/reserved backward areas of the country; and

(b) if so, some details thereof ?

THE MINISTER OF DEFENCE (SHRI VISHWANATH PRATAP SINGH) : (a) and (b). Decision on location of new factories for Defence Production is taken by Government based on strategic and techno-economic considerations, when need arises.

[English]

Indian nationals in Pakistani jails

*543. SHRI PRAKASH CHANDRA :
SHRI SUBHASH YADAV :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Indian nationals who have been in Pakistani jails since long without any trial;

(b) whether cases were taken up with the Pakistan Government for their release from jails; and

(c) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS

(SHRI K. NATWAR SINGH) : (a) It is estimated that there are 703 Indian nationals including under trials in Pakistani prisons convicted and those who have completed their sentences.

(b) and (c). Constant efforts are being made to repatriate all Indian prisoners from Pakistan. The Pakistan Government has been requested to release all Indian detainees particularly those who have completed their sentences. On the 28th January this year, seven Indian prisoners were repatriated to India from Pakistan.

Loss of foreign exchange from export clearance of tea

*544. SHRI R. P. DAS :
SHRI HANNAN MOLLAH :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Tea Board has recently issued clearance certificates for the tea export involving loss of foreign exchange;

(b) if so, the details in this regard including the justification for such export and clearance; and

(c) if the export was allowed without sufficient justification, the action taken against those who have been held responsible for this loss to the country ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) Tea Board does not issue clearance certificates for tea exports.

(b) and (c). Do not arise.

Detention of Indian fishing vessels by Pakistan

*545. SHRI DHARAM PAL SINGH MALIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in the Indian Express dated 12 March, 1987 wherein it has been stated that eleven Indian fishing

vessels were detained on 8 March, 1987 for alleged intrusion into Pakistan's exclusive economic zone in the Arabian Sea;

(b) whether it is a fact that their catch has also been confiscated by Pakistan;

(c) if so, what are the details of the incident;

(d) whether any steps have been taken by Government of India for their release; and

(e) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) and (c) Precise details of the incident have not yet been furnished by the Government of Pakistan.

(d) Government have sought full details of the incident from the Government of Pakistan and demanded the release of the boats and fishermen.

(e) Does not arise.

Selection for International Tourist Centre

*546. DR. G. S. RAJHANS : Will the Minister of TOURISM be pleased to state :

(a) the norms prescribed for the selection of a particular place as International Tourist Centre;

(b) the names of recognised International Tourist Centres in Bihar; and

(c) the details thereof ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (c). There are no places specifically termed as International Tourist Centres. Infrastructure development at tourist centres is taken up in consultation with the State Government concerned keeping in view the particular requirements of a centre. The general criteria follow-

ed for selecting a centre are the historical, cultural, religious and scenic importance and potential of the place from leisure, holiday, sports and adventure tourism point of view.

According to Foreign Tourist Survey conducted on behalf of Ministry of Tourism in 1982-83 by the Indian Statistical Institute, Calcutta, centres in Bihar where foreign tourists stayed at least one night or more are :

Name of Centre

Patna

Gaya-Bodhgaya

Ranchi

Rajgir

Nalanda

Vaishali

Development of sea beaches in Orissa

*547. SHRIMATI JAYANTI PATNAIK : Will the Minister of TOURISM be pleased to state :

(a) whether Government have received any proposal from Orissa Government for the development of sea beaches in the State;

(b) if so, their details; and

(c) the amount earmarked for the purpose ?

THE MINISTER OF TOURISM (MUFTI MOHD SYED) : (a) Yes, Sir.

(b) The State Government has submitted proposals for the development of the following Sea Beaches in Orissa :

(Rs. in lakhs)
Estimated cost

Name of Scheme

(i) Beach Resort at Puri

(Mohododhinivas) 49.00

(ii) Beach Resort at Chandipur

35.63

(iii) Beach Resort at Paradip 49.60

(iv) Beach Resort at Gopalpur 49.60